

1980

1. Evaluation of the Kosi Embankment—A Case Study (Cyclostyled)
2. Evaluation of the Puthamari Embankment—A Case Study (Cyclostyled).
3. Accessibility of the Poor to the Rural Water Supply (Cyclostyled).
4. Report of the Committee for Review and Strengthening of Central and State Evaluation Organisation (Cyclostyled).
5. Evaluation Report on Soil and Water Management Pilot Projects.
6. Joint Evaluation Report on Employment Guarantee Scheme of Maharashtra.
7. Evaluation of Fishing Harbour Projects (Interim Report).

Humiliation of Scientists at B.A.R.C.

1390. SHRI H. N. GOWDA:

SHRI K. LAKKAPPA:

Will the PRIME MINISTER be pleased to state:

(a) whether it is true that reputed scientists of Bhaṭṭha Atomic Research Centre have been humiliated by its administrators;

(b) whether raids were conducted by the CBI on some scientists at the behest of Department of Atomic Energy;

(c) if so, details thereof;

(d) will it not have a demoralising effect on our scientists abroad are given every possible encouragements; and

(e) the action Government propose to take against the officials responsible of the Department of Atomic Energy?

THE PRIME MINISTER (SHRI-MATTI INDIRA GANDHI): (a) No, Sir.

(b) The search conducted by CBI at the office and residence of a scientist of B.A.R.C; was not at the behest of the Department of Atomic Energy.

(c), (d) and (e). Do not arise.

Programmes for Removal of Poverty during 1981-82

1391. SHRI B. V. DESAI: Will the Minister of PLANNING be pleased to state what are the major programmes that will be undertaken during 1981-82 for removing poverty in the country?

THE MINISTER OF PLANNING AND LABOUR (SHRI NARAYAN DATT TIWARI): The Five Year Plan (1980—85) provides specific schemes to help the poorer sections directly. These are: the Integrated Rural Development Programme, the Drought Prone Areas Programme, the Desert Development Programme, the Rural Godowns Programme, the National Programme for Training Rural Youth for Self-Employment, National Rural Employment Programme, the Minimum Needs Programme, Special Component Plan for the Scheduled Castes, and Tribal sub-Plan for scheduled Tribes. Most of these programmes are already in operation. They will be further strengthened and properly integrated in 1981-82. The details of the programmes in the Annual Plan 1981-82 are being worked out both at the Central and State levels.

Modernisation of Cement Industry

1392. SHRI M. V. CHANDRA-SEKHARAMURTHY:

SHRI ARIF MOHD. KHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether it has been felt that modernisation of cement Industry is necessary for its survival;

(b) whether modernisation is necessary so that existing capacity of the Cement production is fully utilised;

(c) whether the import of cement is still continued costing the exchequer valuable foreign exchange; and

(d) what steps are being taken to modernise the cement industry?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). Many cement factories in the country have very small sized kilns and are using wet process technology for manufacture which is besides being based on obsolete technology much more energy consuming. Modernisation of the industry will result in better utilisation of resources and increase the economic viability of units.

(c) Cement is being imported into the country to minimise the gap between the indigenous production and the demand.

(d) In order to assist the industry to modernise and to adopt newer technology, a scheme is being formulated.

Strike by the employees of Public Sector undertakings in Bangalore

1393. SHRI INDRAJIT GUPTA:

SHRI NARAYAN CHOUBEY:

SHRI T. R. SHAMANNA:

Will the Minister of LABOUR be pleased to state:

(a) whether a major strike was started from the 26th December, 1980 by the workers of the Bangalore-based public sector undertakings like HAL, BEL, BEML, ITI and HMT;

(b) the number of workers and unions involved in the strike;

(c) the demands of the strikers; and

(d) the action taken by Government to settle the strike?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) Yes, Sir.

(b) About 80,000 employees are involved in the strike in these units. The available names of the Unions involved are (1) HMT Watch Factory Employees Union (2) HAL Employees Association (3) ITI Employees Union (4) Bharat Earth Movers Employees Association (5) Bharat Earth Movers Staff Association (6) Bharat Electronics Employees Union and (7) Bharat Electronics Workers Unity Forum.

(c) The main demand of the workers was for an increase of Rs. 30/- in basic pay, Rs. 5/- in Dearness Allowance and an increment of Rs. 7/- at the minimum and Rs. 22/- at the maximum level.

(d) The Government of Karnataka is the appropriate Government under the Industrial Disputes Act, 1947, for these undertakings. The State Industrial Relations Machinery intervened in the matter and tried to avert the strike. Conciliatory efforts were also made at the level of the Labour Minister and Chief Minister, Government of Karnataka. Negotiations were also held at the central level by the Union Minister for Communications. On 7th February, 1981 the Union Minister for Planning and Labour invited the parties and also the representatives of the central trade union organisations for resolving the dispute.

TA/DA to Elected Members of Cantonment Board

1394. SHRI SURAJBHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that Cantonment Board, Ambala (Haryana) has sought some clarifications/amendments during April 1980 on the admissibility